

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 623**

**TO BE ANSWERED ON THE 06<sup>TH</sup> FEBRUARY, 2018/ MAGHA 17, 1939 (SAKA)**

**CRIME AGAINST DALITS**

**623. SHRI P.V. MIDHUN REDDY:  
SHRI RAJESH RANJAN:  
SHRIMATI RANJEET RANJAN:  
SHRI KODIKUNNIL SURESH:  
SHRI KAUSHALENDRA KUMAR:  
SHRI MULLAPPALLY RAMACHANDRAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether atrocities and various crime against dalits are on the rise in the country;**
- (b) if so, the total number of such cases reported, conviction rate and the action taken against the guilty during each of the last three years and the current year, Statewise;**
- (c) whether the Government has sought report from the States in this regard and if so, the details thereof, State-wise including Maharashtra;**
- (d) whether there are reports that some anti-social elements are behind these cases, if so, the details thereof and the action taken against them;**
- (e) whether the Government has conducted any survey to identify the reasons behind such increase, if so, the details and the outcome thereof; and**
- (f) the other measures taken by the Government to stop such cases and improve the conviction rate in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) & (b): As per the information provided by the National Crime Records Bureau (NCRB), details of State/UT-wise cases registered, cases charge-sheeted, cases convicted, conviction rate, persons arrested, persons charge-sheeted and persons convicted under total crime/atrocities against**

**persons belonging to Scheduled Castes during 2014-2016 are given in Annexure-I**

**(c) to (f): The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 has been amended in 2015 to make it more effective. This has been done with an aim to deliver greater justice as well as an enhanced deterrent to the offenders against persons belonging to SCs and STs. The amendments include new offences, re-phrased existing sections, expanded scope of presumptions, institutional strengthening, establishing rights of victims and witnesses, and strengthening preventive measures.**

**‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has issued advisories in this regard, which are available at [www.mha.nic.in](http://www.mha.nic.in). The Government of India regularly reviews the status in this regard.**

**As per available information, Government has not conducted any survey to identify the reasons.**

State/UT-wise Cases Registered (CR), Cases ChargeSheeted (CCS), Cases Convicted (CON), Conviction Rate (CVR), Persons Arrested (PAR), Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under **Total Crime/Atrocities against Scheduled Castes** during 2014-2016

SL	State/UT	2014							2015							2016						
		CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR	PCS	PCV
1	Andhra Pradesh	2113	974	41	5.1	2170	1809	149	2263	965	32	5.5	1885	1494	58	2335	1206	31	3.2	2181	1485	37
2	Arunachal Pradesh	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
3	Assam	2	0	0	-	1	0	0	5	0	0	-	4	0	0	4	3	0	-	4	3	0
4	Bihar	7886	6146	101	6.7	8927	8300	221	6367	4625	118	16.3	7620	6751	201	5701	5228	204	18.1	7099	6449	323
5	Chhattisgarh	359	346	52	26.5	584	594	67	216	231	62	27.6	433	429	87	243	250	56	40.9	410	434	111
6	Goa	13	9	1	100.0	13	17	1	13	9	1	10.0	1	3	1	11	3	1	7.7	6	8	1
7	Gujarat	1094	1010	26	3.4	2744	2695	33	1010	950	11	3.2	2580	2632	27	1322	1198	22	4.6	3582	3438	41
8	Haryana	475	326	55	12.6	661	614	104	510	351	35	14.3	696	630	48	639	476	39	12.9	912	894	53
9	Himachal Pradesh	119	67	9	20.5	158	130	22	94	68	2	3.3	124	132	2	116	86	1	3.2	176	177	1
10	Jammu & Kashmir	0	0	0	-	0	0	0	0	0	0	-	0	0	0	1	1	0	-	1	1	0
11	Jharkhand	903	482	60	25.9	942	566	62	736	409	40	15.2	713	515	46	525	281	87	40.8	586	368	89
12	Karnataka	1865	1610	39	4.1	4140	3946	75	1852	1346	23	2.8	4494	4016	32	1869	1493	22	2.8	3638	3254	27
13	Kerala	712	351	25	16.1	623	526	30	696	376	11	9.1	530	515	15	810	444	13	7.9	739	563	21
14	Madhya Pradesh	3294	3345	1492	50.8	6471	6433	2608	3546	3503	721	33.7	6418	6485	1268	4922	4611	886	31.2	8347	8294	1642
15	Maharashtra	1768	1464	59	7.5	4286	4332	95	1804	1381	64	8.1	4666	4198	169	1750	1490	106	10.5	4609	4436	201
16	Manipur	1	0	0	-	1	0	0	0	0	0	-	0	0	0	2	3	0	-	1	3	0
17	Meghalaya	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
18	Mizoram	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
19	Nagaland	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
20	Odisha	1657	1924	23	1.9	2960	2968	34	1823	1424	55	3.9	1914	1913	110	1796	1436	34	3.3	1986	1936	67
21	Punjab	123	48	6	12.0	152	92	19	147	64	11	35.5	166	106	25	132	82	16	27.6	225	167	21
22	Rajasthan	6735	2794	750	44.4	5122	5312	1680	5911	2420	755	40.5	4294	4672	1517	5134	2391	541	44.5	4634	4594	877
23	Sikkim	3	3	2	100.0	4	4	1	3	3	1	50.0	3	3	1	1	0	0	0.0	1	0	0
24	Tamil Nadu	1494	1266	84	7.6	3496	3535	177	1736	1334	56	4.7	3814	3573	165	1291	992	76	7.7	3057	2395	144
25	Telangana	1427	887	37	8.9	2233	1861	54	1293	893	71	9.0	1055	1122	85	1529	780	24	6.5	1513	1091	38
26	Tripura	1	0	0	-	0	0	0	1	0	0	-	1	0	0	0	0	0	-	0	0	0
27	Uttar Pradesh	8066	6123	1843	55.8	24964	17935	4549	8357	6526	2033	57.7	26609	20365	4952	10426	8387	1570	55.8	33007	25644	3276
28	Uttarakhand	60	39	8	28.6	78	72	6	80	51	19	57.6	104	99	34	65	39	24	57.1	71	67	31
29	West Bengal	130	106	1	1.8	173	146	1	150	61	0	0.0	130	129	0	119	127	0	0.0	140	162	0
	<b>TOTAL STATE(S)</b>	<b>40300</b>	<b>29320</b>	<b>4714</b>	<b>28.3</b>	<b>70903</b>	<b>61887</b>	<b>9988</b>	<b>38613</b>	<b>26990</b>	<b>4121</b>	<b>27.1</b>	<b>68254</b>	<b>59782</b>	<b>8843</b>	<b>40743</b>	<b>31007</b>	<b>3753</b>	<b>25.7</b>	<b>76925</b>	<b>65863</b>	<b>7001</b>
30	A & N Islands	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
31	Chandigarh	1	1	0	0.0	4	3	0	1	0	0	0.0	0	0	0	1	0	0	-	0	0	0
32	D&N Haveli	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
33	Daman & Diu	0	0	0	-	0	0	0	2	0	0	-	0	0	0	0	0	0	-	0	0	0
34	Delhi UT	86	74	5	13.9	103	100	9	51	35	1	9.1	35	41	1	54	32	0	0.0	64	51	0
35	Lakshadweep	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0
36	Puducherry	14	9	0	-	5	9	0	3	11	0	-	12	11	0	3	3	0	-	9	10	0
	<b>TOTAL UT(S)</b>	<b>101</b>	<b>84</b>	<b>5</b>	<b>13.5</b>	<b>112</b>	<b>112</b>	<b>9</b>	<b>57</b>	<b>46</b>	<b>1</b>	<b>8.3</b>	<b>47</b>	<b>52</b>	<b>1</b>	<b>58</b>	<b>35</b>	<b>0</b>	<b>0.0</b>	<b>73</b>	<b>61</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>40401</b>	<b>29404</b>	<b>4719</b>	<b>28.3</b>	<b>71015</b>	<b>61999</b>	<b>9997</b>	<b>38670</b>	<b>27036</b>	<b>4122</b>	<b>27.1</b>	<b>68301</b>	<b>59834</b>	<b>8844</b>	<b>40801</b>	<b>31042</b>	<b>3753</b>	<b>25.7</b>	<b>76998</b>	<b>65924</b>	<b>7001</b>